

IN THE HIGH COURT OF JUDICATURE AT PATNA
Criminal Writ Jurisdiction Case No.2415 of 2025

Arising Out of PS. Case No.-558 Year-2025 Thana- RUPASPUR District- Patna

In- Re in the matter of assault on the Advocate Shri Anshul Aryan Son of Late Om Prakash Pandey Resident of Village- Near Rama Prakash Sarika Apartment, Priyadarshi Nagar, Ps- Danapur, Patna -801503

... .. Petitioner.

Versus

1. The State of Bihar Through the Director General of Police Bihar, Patna Bihar
2. The Senior Superintendent of Police, Patna, Bihar
3. The SHO, Rupaspur Police Station, Patna, Bihar

... .. Respondents.

Appearance :

For the Petitioner	:	Mr. Rama Kant Sharma, Senior Advocate. Mr. Yogesh Chandra Verma, Senior Advocate. Mr. Sanjay Singh, Senior Advocate. Mr. Santosh Kumar, Senior Advocate. Mr. Shailendra Kumar Singh, Advocate. Mr. Mukesh Kant, Advocate. Mr. Jitendra Singh, Advocate.
For the State	:	Mr. P.K. Shahi, Advocate General. Mr. P.K. Verma, AAG-3. Mr. Suman Kumar, AC to AAG-3.

CORAM: HONOURABLE THE ACTING CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE ALOK KUMAR SINHA
ORAL ORDER

(Per: HONOURABLE THE ACTING CHIEF JUSTICE)

4 17-09-2025 Learned Senior counsel-Mr. Sanjay Singh submitted that Criminal Writ Jurisdiction Case of 2025 has been filed by Manogya Singh, who is a victim.

2. Registry is hereby directed to list the aforementioned fresh petition along with the present petition (Cr.W.J.C. No.2415 of 2025).

3. Similarly, in the present Cr.W.J.C. No.2415 of



2025), Anshul Aryan (petitioner) has filed a petition. The same shall be tagged.

4. Re-list this matter on 24.09.2025.

5. In Cr.W.J.C. No.2415 of 2025, in the light of our previous order, learned Advocate General on instruction submitted that there were complaints and counter complaints. The concerned Investigating Officer is stated to have filed charge-sheet before the Jurisdictional Forum. The same is taken note of in both the cases.

(P. B. Bajanthri, ACJ)

(Alok Kumar Sinha, J)

P.S./-

U			
---	--	--	--

